

GRANTS TO MADRAS STATE FOR SCHEDULED CASTES

1581. Shri Balkrishnan : Will the Minister of Finance be pleased to state whether Madras Government has made any request for financial assistance for the construction of houses for Scheduled Castes in the cyclone-affected areas?

The Deputy Minister of Finance (Shri B. R. Bhagat) : No, Sir.

CENTRAL SECRETARIAT CLERICAL SERVICE

1582. Shri Radha Raman : Will the Minister of Home Affairs be pleased to state :

(a) whether it is a fact that some quota of the permanent vacancies of the Clerical Service, Grade I, has been reserved for the displaced permanent Government Servants, Scheduled Castes and Scheduled Tribes ; and

(b) if so, the reasons why the permanent III Division Clerks have been ignored?

The Minister in the Ministry of Home Affairs (Shri Datar) : (a) The prescribed quota of 12½ per cent of available vacancies are reserved for Scheduled Castes and 5 per cent for Scheduled Tribes, subject to availability of suitable personnel. In the case of permanent displaced Government servants eligible for appointment to the Grade, the question of reservation of vacancies would arise only if they cannot be absorbed in adequate proportion to their numbers on the basis of seniority alone when compared to other eligible candidates. The need for such reservation may not, however, arise as most of the eligible permanent displaced Government servants are likely to be absorbed in the initial constitution of the Grade.

(b) There was no Upper Division in the Secretariat before 1st May 1954. The III Division Clerks had no claim for promotion to posts of Assistants although during the war appointments

were made to the grade of Assistants from this source purely as a temporary measure. In the Attached Offices not more than 20% of the permanent III Division Clerks were promoted to the II/Upper Division. Under the Clerical Service Scheme, however, provision has been made for a portion of the maintenance vacancies in Grade I being made available to permanent Lower Division Clerks; selection for promotion being made on basis of merit with due regard to seniority.

GRANTS-IN-AID FOR SCHEDULED CASTES COLONIES

1583. Shri P. L. Kureel : Will the Minister of Home Affairs be pleased to state the total amount of grants-in-aid sanctioned by the Central Government for the Scheduled Castes colonies in Delhi during the last three years?

The Minister in the Ministry of Home Affairs (Shri Datar) : A statement showing the Central grant sanctioned to the State of Delhi during the years 1953-54 to 1955-56 for the welfare of Scheduled Castes is placed on the Table of the House. [See Appendix X, annexure No. 65.] It is, however, not known what amounts of these grants were earmarked and spent by the State Government on the Scheduled Castes Colonies in Delhi.

IRON ORE

**1584. { Shri Sanganna :
Shri Shivananjappa :**

Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether it is a fact that vast mines of iron ore have been found in Sukinda area of Cuttack District, Orissa as a result of Geological Survey ;

(b) whether certain foreign countries have been given licence to work them out ;

(c) if so, their names ; and